

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF DECEMBER 2022**

Sl. No.	Nature	Opening balance as on 01.12.2022	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.12.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	61	0			0			0	0	61	0
2	WA	631	56	1		57			29	29	659	0
3	WPC	10507	565	1		566	3		453	456	10617	9
4	WPL	1081	16			16			5	5	1092	0
5	WPS	18076	791	6		797			506	506	18367	3
6	WPT	689	31			31			16	16	704	2
7	WPCR	2708	52	1		53			33	33	2728	6
8	WPPIL	308	8			8			4	4	312	0
9	WP 227	1618	81		3	84			50	50	1652	2
10	WPHC	3	1			1			1	1	3	0
A	TOTAL (1 to 10)	35682	1601	9	3	1613	3	0	1097	1100	36195	22
1	FA	2983	8	6		14			15	15	2982	5
2	FAM	369	3	2		5	1		16	17	357	0
3	FA(MAT)	328	24	2	1	27			5	5	350	0
4	SA	5568	43	2		45	1		18	19	5594	11
5	MA	330	8			8			4	4	334	0
6	MAC	8812	126	3	1	130			10	10	8932	3
7	CR	296	12			12			4	4	304	0
8	MCC	768	63	3		66	1		50	51	783	0
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	2	0			0			0	0	2	0
12	TPC	124	16			16			8	8	132	0
13	CONT	2299	126			126	2		99	101	2324	2
14	ITA	4	0			0			0	0	4	0
15	ARBA	213	6			6			2	2	217	0
16	ARBAP	7	0			0			0	0	7	0
17	ARBR	41	1			1			0	0	42	0
18	TAXC	185	13			13			11	11	187	0
19	REVP	212	10			10			18	18	204	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	22559	459	18	2	479	5	0	260	265	22773	21
	TOTAL (A+B)	58241	2060	27	5	2092	8	0	1357	1365	58968	43
MAIN CRIMINAL CASES												
1	CRREF	4	0			0			0	0	4	0
2	CRA	15849	153			153	1		98	99	15903	60
3	CRR	5964	89			89	2		44	46	6007	7
4	MCRC	1440	718			718	3		485	488	1670	0
5	MCRCA u/s 438 CrPC	342	140			140			75	75	407	0
6	CONTR	5	0			0			0	0	5	0
7	CRMP	4967	167	2		169	1		78	79	5057	3
8	TPCR	30	3			3			1	1	32	0
9	ACQA	3093	41			41			3	3	3131	3
C	TOTAL (1 to 9)	31694	1311	2	0	1313	7	0	784	791	32216	73
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		89935	3371	29	5	3405	15	0	2141	2156	91184	116
PENDENCY INCREASE/DECREASE		89935	INCREASE (+1249)								91184	

Over 5 Years Pendency as on 01.12.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.12.2022	Over 5 Years Decrease Pendency during the month
22582	13	116	22479	-103

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)

HIGH COURT OF CHHATTISGARH, BILASPUR				
YEAR WISE INSTITUTION, DISPOSAL AND PENDENCY				
FROM YEAR 2017 TO 2022				
YEAR	OPENING PENDENCY	INSTITUTION DURING THE YEAR	DISPOSAL DURING THE YEAR	CLOSING PENDENCY
2017	55642	35307	31493	59456
2018	59456	41333	37215	63574
2019	63574	45230	39488	69316
2020	69316	30198	26484	73030
2021	75836	35974	30809	81001
2022	81001	43191	33008	91184

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)

03/10/23.